

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO.164.
TO BE ANSWERED ON MONDAY, THE 18TH JULY, 2016.**

PROTECTION OF COPY RIGHT

164. SHRI K. PARASURAMAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has any road map to protect and enforce copy rights in addition to road shows promoting the National Intellectual Property Rights (IPR) policy; and
- (b) if so, the details thereof?

ANSWER

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)**

(a): Yes, Madam.

(b): The National Intellectual Property Rights (IPRs) Policy was released on 12th May 2016. It has as one of its seven objectives, the strengthening of the enforcement and adjudicatory mechanisms for combating IPR infringements. The roadmap to protecting and enforcing copyrights, as well as other IPRs, is laid out in the Policy as various actionable points to be undertaken towards achieving this Objective.
